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20-5-2002

C. A. T. Bench, Jaipur

Date of Order	Orders
7-12-2001	None present for the applicant Mr. Bhuvan Bapri, counsel for resp. May be listed for final hearing on 11-1-2002 <i>[Signature]</i> A. P. NAGRATH ADMINISTRATIVE MEMBER <i>[Signature]</i> (S. K. AGARWAL) Judicial Member 11/1/02 D. B. not formed today. Be listed before D. B. on 7/3/02 7/3/02 Dy. Registrar 10/11/02 C.A.T. Jaipur Bench D. B. not formed today. Be listed before D. B. on 20/5/02 20/5/02 Dy. Registrar 07/10/02 C.A.T. Jaipur Bench
20-5-2002	None present for the applicant. Shri N.C. Nayal Shri Bhuvan Bapri counsel for the respondent None is present for the applicant even on second round. None has appeared on earlier dates also after 25-9-01. It appears that the applicant does not want interested in prosecuting the case. It is accordingly dismissed in default. No order as to costs. <i>[Signature]</i> (J. K. Kishor) Member (3) <i>[Signature]</i> (M. P. Singh) Member (A)

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